

Need to increase efforts towards AIDS control and treatment

SHRI MANAS RANJAN BHUNIA: Mr. Chairman, Sir, day before yesterday was marked as the World AIDS Day. Today, I got the chance to speak on this very important health hazard issue. Our Government, the Central Government and the State Governments jointly are confronting this very serious issue which has affected the entire generation and human beings. It is very silently killing them. I am personally happy to say that Governments are doing very nice job, particularly, in India as per the records of NACO. Sir, 2017 and 2018 records that 21.40 lakhs of people were affected by HIV which has developed AIDS in their body. Sir, Antiretroviral Therapy is used to treat all these patients. But, the most important factor is this, that is, transmission of the HIV virus from the mothers' blood to the babies. In our country, 16.5 lakh pregnant mothers are affected by this. But, I am happy to say that in our State of West Bengal, the Health Department, led by the hon. Chief Minister, Madam Mamata Banerjee, got the first position in India for treating mothers with antiretroviral therapy which has controlled remarkably the infected mothers with HIV.

My humble submission is that 8.6 lakh people in our country do not know that they are infected with HIV virus. The NACO should be more and more surveillant and the investigation procedure must be done in a proper way to identify the HIV infected persons. And we should go ahead to make India free from HIV infection and AIDS.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MANISH GUPTA (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

Non-registration of a large number of farmers in the PM Kisan Scheme

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, the Prime Minister Kisan Scheme was announced to pay ₹ 6,000 in three instalments to 12.5 crore small and

marginal farmers. For this, ₹75,000 crore was allocated in the interim Budget this year, which was subsequently increased to ₹87,000 crore to cover all sections of farmers. But only 8.11 crore farmers have reportedly been included so far against the targeted inclusion of 14.5 crore farmers in the scheme. According to experts, not more than ₹37,000 crore can be spent out of sanctioned fund of ₹ 87,000 crore in the current fiscal year because about 5 crore farmers are yet to be registered for this scheme. Therefore, I would urge upon the Government, through you, to expedite the registration work so that no farmer is left out of this scheme.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI SHANTA CHHETRI : Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MANISH GUPTA (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Now, Shri Binoy Viswam. Mr. Viswam, before you proceed, I have to make an observation. Yesterday, because of the compulsion that you had to go to washroom, you could not be present during your question. But you seem to have made a comment which is reported in the papers that your question was 4th or 5th and you did not expect that. You went to washroom and meanwhile, the questions were skipped. The factual position, I have with me. The first question, questioner absent; supplementary was allowed. Second question, questioner absent; three supplementaries were allowed. Third question, Member present, two supplementaries were allowed. Then, the next question, Question No. 139, questioner absent, but three supplementaries were allowed. Then, the next question, Member present; three supplementaries were allowed. Then the next question, Member present and only one Member asked the supplementary and then I moved to the next question. Like that, I have the full details. Please correct yourself.

SHRI BINOY VISWAM (Kerala): I shall do it.

MR. CHAIRMAN: Please go ahead.